

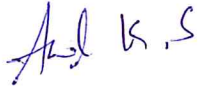


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	IA 126/17 & IA 127/17 in TP 16/16	For filing objections	397/ 398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HITESH KUMAR 9884216980	PETITIONERS	
2.	Prashanth 9880400043	Respondent 11 & 12	
3	Ash K S 9964311256	Respondent 1 to 10	

ORDER

Counsel for Petitioner is present. Counsels for Respondents R1 to R10 and R11 & R12 are present. Counsel for R11 & R12 further requested time to file objections. Time is extended till 05/04/2018.


Member (T)


Member (J)